GOVERNMENT OF KARNATAKA

GOB-I GJRC HCLC MY

No. LAW 238 LAC 2018

Karnataka Government Secretariat, Vidhana Soudha, Bengaluru, dated: 27.11.2018.

NOTIFICATION

I, VAJUBHAI VALA, Governor of Karnataka, in exercise of the powers conferred by Article 234 of the Constitution of India, hereby appoint the following persons selected under the Karnataka Judicial Service (Recruitment) Rules, 2004 and Amended Rules, 2011, 2015 and 2016 as Civil Judges in the Karnataka Judicial Services in the pay scale of Rs. 27700-770-33090-920-40450-1080-44770. They shall be on probation for a period of two years from the date of reporting to duty.

The seniority of these candidates shall be regulated in accordance with the Notification No. CJR.1/2018 dated 27.09.2018 of Civil Judges Recruitment Committee, Hon'ble High Court of Karnataka.

S1 No	Register Number	Applicant Name	Selected Category
1	CJM1800601	ANURADHA H T	GM-UR
2	CJM1800178	SACHIN H R	GM-UR
3	CJM1800109	VINUTHA B S	GM-UR
4	CJM1800610	POOJASHRI H S	GM-UR
5	CJM1800169	GEETA	GM-WM
6	CJM1800587	PREETHY K	GM-WM
7	CJM1800614	SHILPASHREE N S	GM-WM
8	CJM1800012	ROHINI D	GM-WM
9	CJM1800370	SAVITA RUDRAGOUDA CHIKKANAGOUDAR	GM-WM
10	CJM1800120	PRATHIBHA	GM-WM
11	CJM1800043	PUSHPA JOGOJI	GM-WM
12	CJM1800170	MADHESHA M V	GM-KM
13	CJM1800222	·MANJU M	GM-RU
14	CJM1800356	POOJA J	GM-WM
15	CJM1800471	CHAITRA KULKARNI	GM-RU
16	CJM1800570	POOJA BELAKERI	GM-EX
17	CJM1800618	SALMA A S	GM-EX
18	CJM1800615	SURESHA S N	GM-RU
19	CJM1800206	SRINATHA J N	GM-RU
20	CJM1800215	KIRAN PRALHADRAO MUTALIK PATIL	GM-PC
21	CJM1800019	SNEHA M	GM-PC
22	CJM1800832	PRATHAPKUMAR N	SC-UR

S1 No	Register Number	Applicant Name	Selected Category
23	CJM1800733	VENKATESHA N	Cat-II(A)-UR
24	CJM1800705	ANAND KONNUR	SC-KM
25	CJM1800100	SARITHA KUMARI A M	SC-WM
26	CJM1800077	K GOPALAKRISHNA	Cat-II(A)-UR
27	CJM1800706	SUJATHA H	SC-WM
28	CJM1800156	YASHWANTH KUMAR K	Cat-III(A)-RU
29	CJM1800449	CHANNABASAPPA R KOODI	Cat-III(B)-RU
30	CJM1800143	NIKITA S AKKI	Cat-III(B)-WM
31	CJM1800198	RAJU SHEDBALKAR	SC-KM
32	CJM1800649	NIVEDITHA N	GM-RU
33	CJM1800624	NAGARATHNAMMA	ST-RU
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Sd/-(VAJUBHAI VALA) GOVERNOR OF KARNATAKA

By order and in the name of the Governor of Karnataka

Principal Secretary to Government, Law Department.

To:

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- 2. The Registrar General, High Court of Karnataka, Bengaluru-1.
- 3. The Advocate General of Karnataka, High Court Building, Bengaluru-1 4. The Special Secretary to Hon'ble Governor of Karnataka, Raj Bhavan, Bengaluru
- 5. The Candidates concerned-through the office of the Registrar General, High Court of Karnataka, Bengaluru-1
- 6. The Director, Karnataka State Judicial Academy, crescent road, Bengalore.
- 7. The Personal Secretary to Chief Secretary to Government, Vidhana Soudha, Bengaluru-1.
- 8. The Personal Secretary to Hon'ble Law Minister, Vikasa Soudha, Bengaluru-1.
- 9. The Private Secretary to Principal Secretary to Government, Law Department, Vidhana Soudha, Bengaluru-1.
- 10. The President, Karnataka State Judicial Officers Association, Judicial Quarters, No.J1D-703, National Games Housing Complex, Koramangala, Bengaluru-7.
- 11. Section Guard File / Extra Copies.